

Fictitious Accounts in Banks

1540. SHRI K.S. RAO: Will the Minister of FINANCE be pleased to state:

(a) whether increasing number of instances have come to the notice of Government where deposit accounts in fictitious names have been opened in banks and black money transactions routed through them;

(b) if so, whether the Reserve Bank of India has recently issued directions to banks to ensure that deposit accounts particularly those of short duration are not opened in fictitious names; and

(c) if so, full details of the instructions issued by the Reserve Bank of India to the banks in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c) Reserve Bank of India (RBI) has reported that the banks have been impressed upon time and again to invariably obtain satisfactory and proper introduction in respect of all deposit accounts including short term deposits. The banks have been advised to record the full address of the depositors in their books. The banks have also been advised to incorporate a certificate in the account opening form in respect of all deposit accounts expressly confirming the identity, occupation and address of the depositors by the introducer. RBI in its recent instructions issued in October, 1989 has reiterated its earlier instructions in the matter. The banks have been told that any violation of the RBI's instructions would be viewed seriously. The banks have also been advised to take appropriate departmental action against their erring staff members.

Exploitation of Black Granite in A.P.

1541. SHRI RAJAMOHAN REDDY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether black granite produced in Chittoor and some other districts of Andhra Pradesh is being exported;

(b) if so, the details thereof;

(c) whether Union Government propose to explore possibilities to improve production of black granite and help the State Government in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STEEL & MINES AND MINISTER OF LAW & JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) During the year 1986-87 Andhra Pradesh produced 18,800 tonnes of black granite most of which was exported both as rough blocks and processed blocks.

(c) and (d) The Central Government has taken the following measures for promoting growth of export oriented granite industries:

(a) Allowing the export of granite stones through the Export Policy.

(b) Import of Capital goods, equipment, tools, consumables and spares.

(c) Development of stone industry under the liberalised licensed procedure, of the 100% export oriented units scheme.

(d) Encouragement for setting up medium-scale industries in backward areas and providing cash subsidies to those industries.

(e) Providing export finance at concessional interest to achieve better exports. Financial assistance for Term Loan is also provided.

(f) Liberalised foreign collaboration and foreign loan borrowal.

(g) Excise duties on indigenous equipment has been waived for

the purchases made by the 100% Export-oriented units.

[*Translation*]

Trade Delegations to foreign countries

1542. SHRI M.S. PAL: Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to allow the delegations of traders to accompany the official group as its part during the visits to foreign countries to boost trade and industry; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b) Inclusion of non officials to accompany the official groups during visits abroad for promotion of trade and industry is considered on case to case basis depending on requirements.

[*English*]

Construction of Yatri Niwas to Kumaon Hills (U.P.)

1543. SHRI M.S. PAL: Will the Minister of TOURISM be pleased to state:

(a) whether there is any proposal under consideration of Government for construction of a Yatri Niwas in Kumaon hills (U.P.).

(b) If so, the location thereof; and

(c) the time by which funds are likely to be sanctioned therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) No, Sir.

(b) and (c) Does not arise.

[*Translation*].

Replacement of Low Power Transmitter located at Nanital, U.P.

1544. SHRI M.S. PAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to shift the lower power television relay transmitter located at Nainital;

(b) if so, whether Government have received any memorandum in this regard; and

(c) the progress made in this regard so far and by what time the task of shifting the television transmitter is likely to be completed?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA):

(a) Yes, Sir.

(b) Yes, Sir.

(c) The development of the new site selected for the purpose has been completed and the construction of the transmitter building is in progress. The project is envisaged to be completed during 1991.

[*English*]

Bank Fraud Involving Rs. 12 Crores

1545. SHRI KAILASH MEGHWAL: Will the Minister of FINANCE be pleased to state:

(a) whether the Bank of Baroda, the United Bank of India and a number of other banks have been defrauded of about Rs. 12 crores by some Calcutta based firms;

(b) if so, the details thereof; and

(c) the latest position of action taken by Government in the matter?